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undertaking complete interest servicing for all institutions and repayment of principal in various bands, based on the age profile and financial capacity of the educational institutions. There are five financing windows as follows:

[2 August, 2018]

- Technical Institutions more than 10 yr old: would repay the whole Principal Portion from the internally generated budgetary resources. 100% of interest costs would be serviced by Government.
- Technical Institutions started between 2008 and 2014: would repay 25% of the principal portion from internal resources. 75% of the principal and 100% of interest costs would be serviced by Government.
- (iii) Central Universities started prior to 2014: will repay 10% of the principal portion from internal resources. 90% of principal and 100% of interest costs would be serviced by Government.
- (iv) Newly established Institutions (started after 2014) (for funding construction of permanent campuses): Government would completely service the principal and interest costs of loan through OH-31. This would be applicable to specified categories of Central Government Educational Institutions under MHRD unable to generate adequate internal resources for principal repayment.
- (v) Other educational institutions that are grant-in-aid institutions of Ministry of Health: Sponsoring Department/Ministry to give a commitment for complete servicing of the principal and interest by ensuring adequate funds in the OH-31 for the institution.

Draft rules under new IIM Act

1827. SHRI K.R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Indian Institutes of Management had expressed concern about a provision in the draft rules, under the new IIM Act;
- (b) whether the draft rules seek to put a condition on the tuition fee charged by the twenty elite business schools; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) The Chairpersons of some of the IIMs have conveyed their comments on provisions of the Draft Rules.

(b) and (c) Sub-Section 7(g) of the Indian Institutes of Management Act, 2017 provides one of the 'functions of the Institutes as "to lower the cost of education and to enhance the reach of education by use of information and communication technology and other innovative methods" while Sub-Section 7(i) of Act empowers the Institutes to determine, specify and receive payment of fees and other charges as the Institute may deem fit. Accordingly, the Rules are being discussed and finalized under Section 34 of the Act for carrying out the provisions of the Act.

Single teacher schools in the country

†1828. SHRI NARAYAN RANE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there are more than one lakh Government primary and middle schools in the country where there is only one teacher and if so, the details thereof, State-wise;
- (b) the scheme being made by the Ministry for supplementing the efforts of States with regard to such schools in particular; and
- (c) whether any special scheme would be implemented to ascertain that student-teacher ratio is maintained in such schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) As per Unified District Information System of Education (UDISE), 2016-17 (Provisional), there are 91189 single-teacher Government schools at elementary level. State-wise details of such schools are given in Statement (See below).

(b) and (c) The recruitment, service conditions and redeployment of teachers are primarily in the domain of respective State Governments and Union Territories (UT) Administrations. However, under Samagra Shiksha, a Centrally Sponsored Scheme, the Central Government provides financial assistance to the State Governments and UT Administrations for additional teachers to maintain appropriate Pupil-Teacher Ratio (PTR) as per norms of the scheme. Further, the Central Government has been consistently pursuing the matter of expeditious recruitment and redeployment of teachers with States and UTs at various fora.